

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 14
IA (CA) No. 42/JPR/2022
Cont. A No. 03/425/JPR/2022
Under Section 425 of
Companies Act, 2013**

In the matter of:

Vikas Lakhani

...Petitioner

Versus

Devendra Agrawal & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 11.09.2024.


**(Prabhu Dayal Sewda)
Court Officer**

July 11, 2024